BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 09/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name of the Company		Shantinath Commercial Pvt.LtdVersus-Tantia Construction Ltd.		
Under Section		271/272		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1 . 2.	KAPUR CHAI SUNITA Sourojet I Sanjay Ko	AGARWAL	PETITIONER Comparate debtar	SAGORNA Alreade 13/11/2017 Sourcit Ragging 13/11/
1. t	Aritra Bas Vatarha Ri	er, Adr. Jor	DER	13/11/17

Ld. Counsel for the petitioner as also Corporate Debtor are present.

This case is relating to winding up petition pending before the Hon'ble Calcutta High Court as also larger bench at Delhi. Therefore, considering the pendency of the case, this case is adjourned.

List on 05.12.2017.

(Jinan K.R.) Member (J)

Sd

(V.P. Singh) Member (J)